

ITEM NO.6

REGISTRAR COURT. 1

SECTION IV-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 6705/2015

THE STATE OF MADHYA PRADESH & ANR.

Petitioner(s)

VERSUS

SAKHIYA BAI

Respondent(s)

[ONLY SLP(C) No. 7631/2015 IS LISTED UNDER THIS ITEM]

WITH

SLP(C) No. 7631/2015 (IV-C)

Date : 28-11-2025 This petition was called on for hearing today.

For Petitioner(s) : Mr. Sunny Choudhary, AOR
Mr Jitendra Kumar Tripathi, Adv.
Mr. Sarad Kumar Singhanian, AOR

For Respondent(s) : Mr. Dushyant Parashar, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 7631/2015

Service is complete on all the three legal representatives of deceased sole respondent still none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court as per rules.

SUJATA SINGH
Registrar

HJ